

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
'VIZTAR INTERNATIONAL PRIVATE LIMITED'
OPERATING IN SERVICE SECTOR IN THANE, MAHARASHTRA**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Viztar International Private Limited PAN: AAGCA5815N CIN: U80301MH2007PTC174600
2.	Address of the registered office (as per MCA records)	Office No. 502, Fairmount, Plot no.4 to 6, Sector 17, Sanpada, Navi Mumbai, Thane, Maharashtra – 400705
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Office No – G-75, Ground Floor, Haware Fantasia Business Park, Plot no -47 Road Sector 30A Vashi Navi Mumbai 400703
5.	Installed capacity of main products / services	Not Available since the Company is not in operations since 2022.
6.	Quantity and value of main products / services sold in last financial year	As per information available, Company is not in operations since 2022.
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.viztarinternational@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.viztarinternational@gmail.com
10.	Last date for receipt of expression of interest	August 29, 2025
11.	Date of issue of provisional list of prospective resolution applicants	September 01, 2025
12.	Last date for submission of objections to provisional list	September 06, 2025
13.	Date of issue of final list of prospective resolution applicants	September 09, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 12, 2025
15.	Last date for submission of resolution plans	October 12, 2025
16.	Process email id to submit EOI	cirp.viztarinternational@gmail.com

17.	Details of the corporate debtor's registration status as MSME	Registered as Small Enterprise having UDYAM Registration Number: UDYAM-MH-33-0140516
-----	---	--

Important Notes:

1. This Form G is being published pursuant to the First Form G published on July 21, 2025, and with consent of the COC. Existing applicants, if any, pursuant to the previous Form G are not required to submit Fresh EOI.



Kshitiz Gupta

Registration Number: IBB/I/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2025

Resolution Professional of Viztar International Private Limited

Address & email id registered with IBB:

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,
Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: cirp.viztarinternational@gmail.com

Date: August 14, 2025

Place: Mumbai

NCP names Nawab Malik as poll strategist

Faisal Malik
faisal.malik@htlive.com

MUMBAI: The Ajit Pawar-led NCP has reinstated Maharashtra youth leader Suraj Chavan into the party's organisational fold, barely three weeks after removing him over a violent altercation that went viral on social media. Chavan has now been appointed general secretary of the state unit.

In another significant organisational move, the party appointed senior leader and former minister Nawab Malik as chairperson of its election management committee for Mumbai, ahead of the BMC polls likely early next year.

Chavan was sacked as state youth president on July 21 after a video surfaced showing him and other NCP workers punching and elbowing Vijay Ghadge, the state president of Maratha outfit 'Chhava Sangathan'. The footage triggered a political row, forcing his removal from the post.

On Wednesday, NCP president Ajit Pawar brought Chavan back with a promotion. Within hours, the move drew sharp criticism from social activist Anjali Dama. "From youth state presi-



dent to directly promoted to party general secretary? Is this the good government of Maharashtra?" she posted on X. "A person involved in brawls is made the party's general secretary by the deputy chief minister of Maharashtra. Wonderful."

In the absence of a city unit president, Nawab Malik is expected to wield complete control over preparations for the crucial civic election.

The nine-member committee includes working presidents Shivajirao Nalawade and Sidharth Kamble, MLA Sana Malik, former MLA Zeeshan Siddique, and office-bearers Santosh Dhuwale (state general secretary), Bhaskar Vichare (state vice-president), Sanjay Tatkare (state spokesperson) and Raju Ghuge.

"In the backdrop of BMC polls, it was decided to form an election management committee for Mumbai under the chairmanship of the senior party leader Nawab Malik. With the guidance of this committee and the active participation of all workers, I am fully confident that the NCP will perform effectively in the BMC elections," Pawar said in a post on X.

"With the decision, Malik has become the de facto head of the Mumbai unit," said a senior NCP leader.

In Jogeshwari West, residents await a footpath for over 3 yrs

The 1-km stretch of SV Road is flanked by 2 hospitals, 3 schools; safety of pedestrians at stake, say residents

Sabah Virani
Sabah.virani@hindustantimes.com

MUMBAI: When Neeta Shah, a 75-year-old pedestrian, died in Malabar Hill on Tuesday after being forced to walk on the road due to the absence of a footpath and coming under the wheels of a bus, it served as a brutal reminder to Jogeshwari West resident Mansoor Darvesh about the fate that could befall residents of his area.

Darvesh, 65, has been pleading with the Brihanmumbai Municipal Corporation (BMC) to construct a footpath along SV Road, from Millat Hospital to the Amboli BIT Chowky, for more than three years now.

"The stretch has crazy traffic and footpaths are non-existent or hardly there," Darvesh told Hindustan Times. "Moreover, cars and bikes routinely climb onto the footpath wherever it is there, posing huge risks to children and patients walking along."

The roughly one-kilometre-long stretch sees massive traffic,



In most parts, the space left for footpaths is taken over by garbage and sludge. The few patches where a narrow footpath does exist, encroachments block the way.

SATISH BATE/HT PHOTO

especially during peak hours, and is also used by scores of pedestrians across age groups, HT found during a visit to the area. The road is flanked by two hospitals and three big schools, which cumulatively cater to nearly 15,000 students, including many who walk to school.

In most parts, the space left for footpaths is taken over by garbage and sludge. The few patches where a narrow footpath does exist, encroachments such as roadside stalls and eateries block the way, leaving no option for pedestrians but to

walk deep inside the road while negotiating heavy traffic.

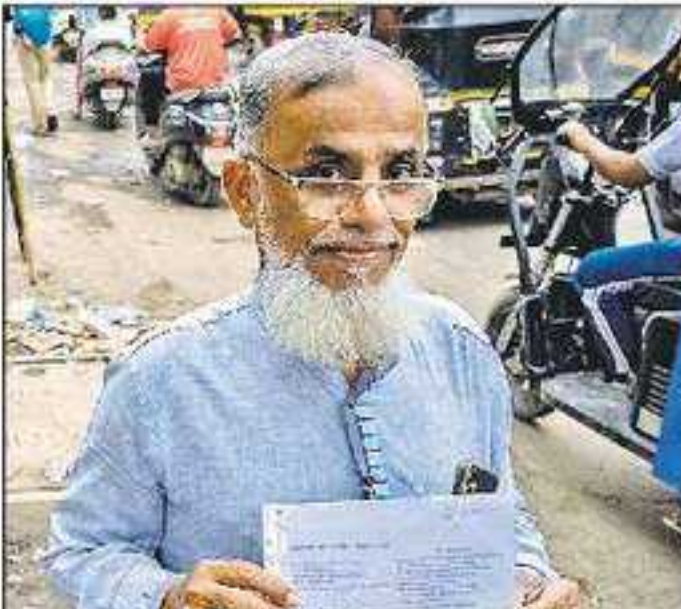
The situation gets especially problematic during the monsoon, when water collects on both sides of the road and mixes with the sludge to make even walking along the road side unfeasible, said Mohammed Sharif, a resident of the area.

"Still, so many school children use the road and we worry they will get into an accident sooner rather than later," Sharif said.

Perturbed by the situation and apprehensions of an accident, like the one that occurred in

Malabar Hill on Tuesday, Sharif's neighbour Darvesh first complained to the K West ward office in March 2022. Most parts of Jogeshwari West come under the K West ward, and Darvesh demanded, via his letter to the ward office, that a proper footpath be constructed along the SV Road stretch to cater to the needs and safety of pedestrians.

Since the letter elicited no response, he complained to the ward office again in April. In June, he submitted an application under the Right to Information Act, asking if any action had



Mansoor Darvesh has sent many letters to the ward office.

been taken on his complaints.

Around a month later, in July 2022, the ward office responded to his complaints, saying the portion of SV Road he had referred to would be widened and footpaths would be constructed thereafter. He also received a response to his RTI application around the same time, saying his query had been resolved.

"Though the ward office did respond to my letters, no timeline was provided regarding when the road would be widened and when we could expect a footpath," he said.

Since then, Darvesh has been sending reminder letters to the K West ward office every few months. "But I never get a response," he said. "Given the incident in Malabar Hill this week, I will follow up again. Maybe, the authorities will respond this time."

GHARAT WILLING TO REJOIN AS SPP IN DR PAYAL TADVI CASE: STATE TO HC

Prateem Rohanekar
prateem.rohanekar@htlive.com

MUMBAI: Two days after the Bombay High court asked the state government to check if senior advocate Pradeep Gharat would consider returning as special public prosecutor (SPP) in the 2019 Dr Payal Tadvī suicide abatement case, the state government on Wednesday told the HC that Gharat has expressed willingness to rejoin the case, which has seen multiple delays over the past five years.

Additional public prosecutor Shreekanth Gavand informed a division bench of justices Ravindra Ghuge and Rajesh Patil that he had spoken to Gharat, who confirmed that he was ready to resume his role as SPP in the matter.

On March 7, 2025, the state government removed Pradeep Gharat from the case. In his place, the state had appointed advocate Mahesh Manohar Mule as special public prosecutor. Dr Payal Tadvī's husband, Dr Salman Tadvī and her mother Abeda Salim Tadvī opposed the new appointment.

In November 2024, while serving as SPP, Gharat filed an application before the special court seeking to make Dr Yi Ching Ling Chung Chiang — then head of the obstetrics and gynaecology department — a co-accused in the case. Gharat argued that Dr Chiang had failed to act on repeated complaints of harassment lodged by Payal and her family, despite an obligation to intervene.

Dr Payal Tadvī, a 26-year-old postgraduate medical student from the oppressed Bhil tribal community, died by suicide on May 22, 2019, allegedly after facing prolonged caste-based harassment and ragging by three senior colleagues — Dr Hema Ahuja, Dr Bhakti Meher and Dr Ankita Khandelwal — at the Topiwala National Medical College and BYL Nair Hospital.

Her death sparked national outrage, leading to the arrest of the three doctors under provisions of the SC and ST (Prevention of Atrocities) Act, the Maharashtra Prohibition of Ragging Act, and the IPC. They are currently out on bail. Despite the gravity of the allegations, the trial is yet to commence.

MMRDA to raze 462 illegal bldgs near Bhiwandi

Prateem Rohanekar
prateem.rohanekar@htlive.com

MUMBAI: The Bombay High Court has directed the Mumbai Metropolitan Region Development Authority (MMRDA) to remove 426 illegal structures near Bhiwandi before February 2026. The division bench of chief justice Alok Aradhe and justice Sandeep Marne was hearing a public interest litigation filed in 2013 by Mumbai resident Rahul Joganand.

The petitioner had come across numerous illegal constructions in Kon village, near Bhiwandi in Thane district, and learned, via applications under the Right to Information Act, that first information reports had been registered under the Maharashtra Regional and Town Planning Act, 1966 against the deputy sarpanch of the village, Sunil Mhatre, in connection with the illegal structures. The MMRDA had also told Joganand that no per-

missions had been granted by it for construction on farmland in the village, the petition said.

Acting on the high court's directions, the MMRDA had, in 2020, started work on surveying 18,894 structures in 60 villages in the area — 9,796 of the structures were residential houses, 3,012 were buildings and 6,086 were commercial structures.

In 14 villages which had been surveyed, demolition notices had been issued to 6,582 structures. The MMRDA had written

to the zilla parishad and gram panchayat to disconnect the water supply, and to Torrent Power and Maharashtra State Electricity Distribution Company Limited to disconnect the electricity supply to these structures, it said.

The MMRDA submitted that it had received regularisation applications for 331 structures, out of which 33 applications were accepted and 133 were rejected. It had undertaken a drive to remove the unautho-

rised structures and only 462 such structures remained to be demolished, it told the court.

Accordingly, the court directed the MMRDA to remove the remaining 462 illegal structures and granted the planning body's plea for police protection during eviction fearing obstruction from residents. Counsel for the MMRDA, advocate Mohan Tekavde, assured the court that it would take appropriate steps to ensure full compliance with the order.

Delivery exec flees with gold parcels worth ₹3 cr

MUMBAI: A 24-year-old delivery boy of a courier firm in Vile Parle was arrested from his village in Udaipur on Tuesday for allegedly stealing 17 parcels containing gold ornaments worth ₹2.81 crore, that he collected from various jewellers for delivery, and making away with them.

According to the police, the accused, Mehul Garg, joined the firm Jai Ambe Courier Services on August 2 as a delivery boy. As instructed by his manager Sahil

Kothari, Garg picked up 17 parcels containing gold ornaments from various jewellery stores for delivery. "On August 5, after jewellers called Kothari saying they had not received the ornaments, he found out that Garg had not delivered the 17 parcels," the police said. When he tried to contact Garg, he was not reachable, the officer added.

The police arrested him on Tuesday and also recovered the stolen ornaments. **HTC**

NORTH WESTERN RAILWAY
E-Notice of Invitation Tender
Divisional Railway Manager, N.W.Rly, Bikaner for and on behalf of President of India invites sealed open tender for the following works on the date shown as below. **Tender No. : S&T-BKN/25-26/05-R**
Name of work with its Location : "Strengthening of Railnet FOIS (CMS/ TMS/ ICMS/COA at Divisional offices' offices, Sub divisional offices' offices/ houses, Railway Colonies, ORH/Sub-ordinate rest house, Hospital/ Dispensaries, RPF Barrack, Training Center, Crew Lobbies, Supervisor offices, of SSE/Tele/Hisar & Hanumangarh Jurisdiction of Bikaner Division. Approx. **Cost of work : 35292320.79 Bid Security Amount (in Rs.) : 326500.00 Date & time for submission of Tender & opening of tender : Up to 15.00 Hrs. of 03.09.2025 Website from which complete Tender details can be seen & download : www.irops.gov.in**
1008-DR/25
Please join us on **f t i n** **NWRways @ NWRways_**

GOVT. OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER
RURAL WORKS CIRCLE: KEONJHAR
Email: se_newrkrj@rediffmail.com

No. 3204 / Date 12.08.2025 /
1st Corrigendum Notice

O-586

Under unavoidable circumstances, the availability of tender online for bidding & opening of Technical Bids of the tender invited vide eProcurement Notice No. 3001 Dtd: 22.07.2025 / Bid Identification No. **NCB-10 / RWCKJR / 2025-26** of Chief Construction Engineer, Rural Works Circle, Keonjhar is hereby rescheduled as below:

Procurement Officer	Bid Identification No	Availability of tender On-line for bidding	Last Date & Time of seeking Tender Clarification	Date & Time of Opening of Tender in O/C C.E., R.W. Circle, Keonjhar
1	2	3	4	5
Chief Construction Engineer, Rural Works Circle, Keonjhar	NCB-10 / RWCKJR / 2025-26	From 11.00 A.M. To 5.00 P.M.	From 28.08.25 up to 30.08.25	From 28.08.25 up to 30.08.25

All other contents remain unchanged

Chief Construction Engineer, R.W. Circle, Keonjhar
OIPR - 25/17/11/0084/2526

India Trade Promotion Organisation
(A Government of India Enterprise)
Bharat Mandapam, New Delhi-110001 (India)

No. ITPO /BDD/CHA-III/2024 Date : 14.08.2025
EMPANELMENT OF CLEARING & HANDLING AGENTS

India Trade Promotion Organisation (ITPO) invites applications from the willing and eligible Clearing & Handling Agents for empanelment for a period of two years, i.e. 15/09/2025 to 14/09/2027.

For the eligibility criteria, last date for receipt of application for empanelment and other details and updates, please visit CPP Portal (<https://eprocure.gov.in/eprocure/app>) and ITPO's website: www.indiatradefair.com (**Rakesh Chandra Sharma**)
General Manager (BDD)
India Trade Promotion Organization

Colaba BMC school's Eng-medium students to be relocated today



After parents protested, the civic body has moved them to the Colaba Market BMC School. **ANSHUMAN POYREKAR/HT PHOTO**

HT Correspondent
htmbai@hindustantimes.com

MUMBAI: After weeks of protests from parents, the Brihanmumbai Municipal Corporation (BMC) has shifted 1,423 English-medium students of its Colaba School to the third floor of the Colaba Market BMC School building, starting from Thursday.

The move comes as a relief to families who have struggled with online classes since mid-July. HT first reported about this on August 5.

The shift became necessary after both the primary and secondary school buildings on the Colaba campus were declared dangerous and slated for demolition. The campus housed eight mediums of instruction, with a total of 2,800 students. While students from Marathi, Hindi, Kannada, and Urdu sections were relocated to nearby municipal schools, students from kindergarten to Class 8 of the English-medium section were asked to attend online classes since July.

Parents had argued that virtual learning was ineffective, especially for younger children, and had urged the civic body to find a physical space. Many households had only one smartphone to share among siblings; parents found purchasing a mobile data plan expensive, especially when students were frequently interrupted in the narrow lanes and crowded rooms where they resided.

"We chose this school for its good teachers. Online learning is no substitute," said a parent of a

AUGUST 5: HT's report on the Colaba BMC school's students attending online classes as the building had been declared unsafe

www.htclassifieds.com

BUSINESS OFFERS

CARBON BLACK FROM EUROPE

We can offer quality stocks at low prices on a monthly basis as below:

CARBON BLACK N-220 100 MT

Please contact
Euro Exim Ltd
Manchester (UK)
Email: exports@euroeximltd.co.uk

NOTICES

TENDER NOTICE
Union Bank of India
Regional Office, Mumbai South
6th Floor, 66/80, Union Bank Building
Mumbai Samachar Marg, Near BSE
Mumbai 400 001, Maharashtra.
Contact No: 9424659609
PREMISES REQUIRED ON LEASE

Union Bank of India, Regional Office Mumbai South requires a well-constructed (ready to move) commercial premises for the following Branches:
'Acquiring alternate premises for Bhuleswar Branch' admeasuring 2000±10% sq ft carpet area in total (preferably on Ground Floor) on lease basis.

For further details, please visit Bank's website www.unionbankofindia.co.in & www.eprocure.gov.in in our office. Last date for submission bids in prescribed format is **04-09-2025 upto 04.00 PM.**

The Bank reserves the right to reject any or all bids without assigning any reasons whatsoever.
Place : Mumbai
Date :14.08.2025
Regional Head
Regional Office
Mumbai South

MISCELLANEOUS

CHANGE OF NAME

I. BHIM Prakash Ranjan Dhan aged about 51 years; S/O Kankhu Dhan an adult Indian inhabitant of Mumbai residing at B-903, Gulmohar Apartment, Amboli, Andheri Railway Station, Andheri (West), Mumbai-400058, State Maharashtra, India, do hereby state and declare that Bhim Prakash Ranjan Dhan and Sri Bhim Prakash Rajan Dhan stand one and the same person and identifying myself.

I. ABDUR Razaque R/o A-9, Mohan Chawl, Yadav nagar, Khairani road sakinaka Mumbai 400072, Have changed my name to Abdul Razzak Khan.

I. JALEEMUNNIS R/o A-9, Mohan Chawl, Yadav Nagar Khairani road sakinaka Mumbai 400070, have changes my name to Jalimissa W/o Abdul Razzak Khan.

Readers are recommended to make all enquiries and seek appropriate advice before acting on any advertisement appearing in this publication. Any subscriber sending money, incurring any expenses or acting on any medical recommendations or entering into any commitment in relation to any advertisement published in this publication, shall do so entirely at his/her discretion, intelligence and risk. The Company, Publisher or any of its employees do not vouch for any claims made by the Advertisers of products and services and shall not be held liable for any damages, loss, consequences, suffered by any person on account of relying on such advertisements.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR 'VIZIT INTERNATIONAL PRIVATE LIMITED' OPERATING IN SERVICE SECTOR IN THANE, MAHARASHTRA
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Vizit International Private Limited PAN: AAGCA581N CIN: U80301MH2007PTC174600
2. Address of the registered office (as per MCA records)	Office No. 502, Fairmount, Plot No. 4 to 6, Sector 17, Sanpada, Navi Mumbai, Thane, Maharashtra - 400705.
3. URL of Website	NA
4. Details of place where majority of fixed assets are located	Office No. G-75, Ground Floor, Haware Fantasia Business Park, Plot No. 47 Road Sector 30A Vashi Navi Mumbai - 400703.
5. Installed capacity of main products / services	Not Available since the Company is not in operations since 2022.
6. Quantity and value of main products/ services sold in last financial year	As per information available, Company is not in operations since 2022.
7. Number of employees / workmen	Nil as per the information available.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on circ.vizitinternational@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on circ.vizitinternational@gmail.com
10. Last date for receipt of expression of interest	August 29, 2025
11. Date of issue of provisional list of prospective resolution applicants	September 01, 2025
12. Last date for submission of objections to provisional list	September 06, 2025
13. Date of issue of final list of prospective resolution applicants	September 09, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 12, 2025
15. Last date for submission of resolution plans	October 12, 2025
16. Process email id to submit EOI	circ.vizitinternational@gmail.com
17. Details of the corporate debtor's Registration status as MSME	Registered as Small Enterprise having UDYAM Registration Number: UDYAM-MH-33-0140516

Important Notes: 1. This Form G is being published pursuant to the First Form G published on July 21, 2025, and with consent of the COC. Existing applicants, if any, pursuant to the previous Form G are not required to submit Fresh EOI.

Sd/-
Kshitiz Gupta
Registration Number: IBB/UPA-002/IP-N00721/2018-2019/12140
AFA Valid Till: December 31, 2025
Resolution Professional of Vizit International Private Limited
Address & email id registered with IBB:
F-52, First Floor, Centrum Mall, Lokhandwala Township Akurli Road, Kandivali East, Mumbai - 400101
Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: circ.vizitinternational@gmail.com
Date: August 14th 2025
Place: Mumbai

पश्चिम रेल्वे - अहमदाबाद
ईपीसी - निविदा सूचना क्र. डीवाय,सीईसी२एडीआयजेएनडी-आरई- डी- ईपीसी- ०१
जुनागड जंक्शन रेल्वे स्टेशनचा पुनर्विकास
उप मुख्य अभियंता (बांधकाम)- २, पश्चिम रेल्वे, अहमदाबाद हे भारताच्या राष्ट्रपतींकरिता आणि त्यांच्या वतीने खालील कामांकरिता खुल्या निविदा मागवित आहेत :
त्याच्या ठिकाणासह कामाचे वर्णन : अभियांत्रिकी, प्रापण आणि बांधकाम (ईपीसी) (एकल टप्पा) मोडवर पश्चिम रेल्वेमधील भावनगर विभागाच्या जुनागड जंक्शन रेल्वे स्टेशनचा पुनर्विकास करणे.
कामाचे अंदाजे मूल्य : ₹ १४,७७,८८,१८५.००/- (रु. चौरयाण्णव कोटी, सत्त्याहत्तर लाख अठ्ठयाऐंशी हजार एकशे पंचाऐंशी मात्र)
ऑनलाईन गेटवे द्वारे जमा करावयाची इसारा रक्कम : ₹ ४८,८९,०००.०० (रु. अठ्ठ्याचळीस लाख एकोणनव्वद हजार मात्र)
पूर्ण होण्याचा कालावधी : २४ (चोविस) महिने
बोली - पूर्व सभा : दि. २२-०८-२०२५ रोजी ११:०० वा.
बोली सादर करण्याची तारीख आणि वेळ : सादर करणे : दि. २४-०९-२०२५ रोजी १५:०० वा. पर्यंत
तांत्रिक बोली उघडणे : निविदा उघडणे: दि. २४-०९-२०२५ रोजी १५:३० वा.
निविदा बोली प्रकराची प्रणाली : दोन लिफाफा प्रणाली. ईपीसी (एकल टप्पा).
संकेतस्थळ तपशील , निविदेचा संपूर्ण तपशील पाहता येणार्या सूचना फलकाचे ठिकाण : उप मुख्य अभियंता (बांधकाम) २ यांचे कार्यालय, पश्चिम रेल्वे, २रा मजला, निर्माण भवन, डीआरएम कार्यालयाजवळ, असर्वा, अहमदाबाद,
संकेतस्थळ : www.ireps.gov.in

अन्य माहिती: facebook com/WesternRly • whatsapp | twitter com/WesternRly

जाहीर सूचना
आम जनतेस याद्वारा सूचना देण्यात आली आहे की, माझे अशिल श्री. पांडुरंग विनायक कदम , वय ५५ वर्षे व श्रीमती सोनल पांडुरंग कदम , वय ५४ वर्षे, दोन्ही मुंबईचे रहिवासी, दोन्ही भारतीय निवासी, दोन्ही राहणार - १९ / १७, सहाद्री क्र.०-ऑर्पेटिड हठासिंग सोसायटी, वेस्टर्न एकसभे हायवे, वंरा हायस्टर समोर, अशा नगर, ठाकूर कॉम्प्लेक्स, कावेलिव्ही (१), मुंबई-४०० १०१, माध्यशी सहमत आहेत की, ते नोंदणी जिल्हा व उप-जिल्हा, मुंबई उपनगरातील युनिर्सिफल बॉर्डे के-पूर्व यामधील सीटी.एस. नं. १६८४, व्हिलेज विलेजले (१), ता. अंधेरी येथीलच असलेल्या व पडून असलेल्या सोसायटीद्वारा निर्मित केलेल्या दिनांकित २३ ऑक्टोबर, १९७२ सदस्य नोंदणी क्र. १८, भाग प्रमाणपत्र क्र. १८ अंतर्गत (यापुढे 'उक्त भाग प्रमाणपत्र संदर्भित') क्र. २५/०/- एकूण मूल्याचे भाग केलेले विधिनं क्र. ८४ ते ९० (दोन्ही समाविष्ट) प्रत्येकी क्र. ५/०/- चे पूर्ण भागा केलेले पाच (५) भारंशह एकत्रित सर निरोडगृहाह मेहता रोड, विलेजले (पूर्व), मुंबई-४०० ०५७ येथे स्थित असलेल्या 'अशोक भारती फर्लेट ऑनरल को-ऑप. हाउसिंग सोसायटी' म्हणून ज्ञात असलेल्या बिल्डिंगचा मोजमापचा २०० चौ.फु. भिव्ल-अप पुरीआ कळमजल (केवळ कार पाकिंगच्या वापराकरिता) रीजवेचे (यापुढे 'उक्त रीजव' म्हणून संदर्भित) संयुक्त व एकमेव मालक आहेत आणि त्याचा व भोगदावा वार करित आहेत.

माझा अशिलानी अंधेरी - १, मुंबई येथील उप संयुक्त निवेक्षक कार्यालयात दिनांकित २४/०८/२०१० रितिराज नं. बीडीअरए-०६१२-२०१० अंतर्गत यथोचितरीत्या नोंदणीकृत व निष्पार्थीव केलेल्या दिनांकित ०४ जुन, २०१० बिल्किरता कारामाग्याद्वारा श्री. अविनाश चंद्रकांत चौकर व श्रीमती पुष्पाजी अविनाश चौकर (यांचेला विक्रिते) यांच्याकडून पूर्वीतून रीजवी खरेदी केली आहे आणि प्राप्त केले आहे.

माझे अशिल असे संमत आहेत की, उक्त रीजवेचे सदस्य म्हणून श्री. **बाबूपीई रावजीभाई चोटलिया** यांना मूळ वाटच करणे होते आणि मूळ खरीददार / सदस्य म्हणून उक्त रीजवी करून सर्व हक्क, लावा व विशेषाधिकार यासह एकत्रित नोंदणीकृत भागाचाक आहेत, जव्ही पुढे बिल्किरता दुसरे काराना असलेले श्री. **बाबूपीई रावजीभाई चोटलिया** - त्यातील प्रथम भाग आणि **श्रीमती प्रिती यतिन शाह** व श्री. **यतिन रमिकलाल शाह** - त्यातील दुसरे पक्षक यांच्या दरम्यान दिनांकित १७ मार्च, १९९६ कारगमाग्याद्व उक्त रीजव विकतपास आला आहे. त्यानंतर दिनांकित ११ जुन, १९९६ कारगमाग्याद्व **श्रीमती प्रिती यतिन शाह** व श्री. **यतिन रमिकलाल शाह** - त्यातील प्रथम भाग आणि **अशोक मणिलाल सोळंकी** जॉर्. श्रीमती **वर्षा अशोक सोळंकी** - त्यातील दुसरे पक्षक यांच्या दरम्यान दिनांकित ११ जुन, १९९६ कारगमाग्याद्व जव्ही बिल्किरता तिसरे कारगमा असलेले उक्त रीजवी खरेदी केली.

त्याची, नामाधिकार विलेख कारगमाग्या चेनन भाग असलेल्या वर नमूद केल्यानुसार बिल्किरता प्रथम मूळ कागदपत्रे / कारगमा, बिल्किरता दुसरा कारगमा व तिसरा कारगमा माझ्या अशिलाला राहत्या ठिकाणाकडून हक्कली आहेत आणि / किंवा हक्क झाली आहेत आणि यथोचित प्रयत्न करूनमुळ सापडवणार्या नाहीत. माझ्या अशिलानी घोषित केले आहे आणि निश्चित केले आहे की, युक्ति प्रथम मूळ कागदपत्रे / कारगमा, बिल्किरता दुसरा कारगमा आणि बिल्किरता तिसरा कारगमा कोणत्याही व्यक्तीकडे नाहीत / किंवा सुस्था निर्मितीच्या उद्देशाने कोणत्याही इन्स्ट्रुट्यूनकडे देवलेली नाहीत. माझ्या अशिलानी हक्कलेल्या मूळ कागदपत्रांसंबीत सगता नगर पोलीस स्टेशन, कावेलिव्ही (१), मुंबई यांच्याकडे ई-तक्रार फाईल केली आहे, जी हक्कले तक्रार आणारे या संबंधित दिनांकित २१/०८/२०२५ डेली डायरी लॉस्ट रिपेट नं. १०५३८८-२०२५ मध्ये समाप्त नगर पोलीस स्टेशन, कावेलिव्ही (१), मुंबई यांच्याद्वारा नोंदणीकृत आहेत.

कोणत्याही व्यक्तीचा उक्त रीजवायेचे किंवा त्याचा भाग, हक्क, नामाधिकार, द्याव किंवा हित किंवा एमओयू, विक्री, देवघेव, वारसा, कारगमा, कंत्राट, गहाणपट, कर्ज, आपत्त करम, मुंबई अधेश, सुविधाधिकार, भेट, भाडेपट्टा, परवाना, कुळवहवाट, भागाकार, न्याय, आकार, न्यास, भोगदावा हक्क, कोर्ट व्हिल / सेट ऑर्डर / मागई आदेश, देवभाल किंवा जे काही अरला त्या स्वरूपातील अन्यखेरीज आणि / किंवा पूर्वीतून मूळ नामाधिकार कागदपत्रे / कारगमाग्या तत्मा, कोणत्याही पूर्वीतून आणारे किंवा अन्यखेरीज द्याव असल्यास, याद्वारा या सूचनेच्या प्रसिद्धीच्या ताखेपासून १४ (चौदा) दिवसांच्या आत याखाली दिलेल्या कार्यालयीन पायावर निमन्यासकीकडेकडे पुट्यर्थ यांच्याकडच्या पुण्यासह तसे लेखी स्वरूपात अधिसूचित करणे आवश्यक आहे. अशी सूद्धा सूचना घ्यावी की, जर कोणत्याही द्याव केलेला नसल्यान, आमी असे प्रमाणित करू की, माझे अशिल उक्त प्रोग्रामसेमेमल कोणत्याही सरर कोथि द्याव्यांच्या कोणत्याही भागून मुक्त असलेल्या उक्त रीजवाचा ताहा आणि वापर, भोगदावा यातील आणि संयुक्त व पूर्ण मालक आहेत आणि सर्व लेख सर्व हेतू व प्रयोगकार्थ वगैरे दिल्याचे मानण्यास येईल आणि माझ्या अशिलास कोबेल असणार आहे.

माझे अशिल त्यानंतर कोणत्याही त्रमथ पक्षकारांच्या द्यावकरिता कोणत्याही पुढील संदर्भाईशियाय, त्यांना योग्य वटेल लावूनकर, कोणत्याही व्यक्ती, फर्म, का ग्राहिकारगमासमेत उक्त रीजवी बिल् किंवा हस्तांतरण व कायदेशीर व्यवहार करण्यास हुक्कदार असणार आहेत.

स्वाक्षरी- अॅडव्होकेट हिता एच. सार्वेच्या
करिता अॅडव्होकेट
श्री. पांडुरंग विनायक कदम व श्रीमती सोनल पांडुरंग कदम,
फर्लेट नं. १ / ३०१, रिसरा मजला, कमरा अटच, आदार रोड,
फावर निरोडग्यापुढे, विलेजले (१), मुंबई-४०००५७.
स्थळ : मुंबई
दिनांक : १४/०८/२०२५

जाहीर सूचना

याद्वारा आम जनतेस कळविण्यात आले आहे की, आमच्या अशिलाने जमिनीच्या सर्व खंड व तुकडे या संबंधित जमीन धारण केलेला सीटीएस नं. ३०७/१७ सुमारे मोजमापाची १५५८ चौ.मी. (रोड सेट बॅकनंतर) आणि सीटीएस नं. ३८५ मधील अविभक्त हक्क सुमारे मोजमापाची ५५७ चौ.मी. (१९९८.२० चौ.मी. पैकी) सुमारे एकूण मोजमापाची २१११ चौ.मी., व्हिलेज वलनाई, तालुका : बोरिवली आता गोरोगावमधील, रोड सेट बॅकच्या लाभासह आणि त्यावरील उण्या असलेल्या बिल्डिंग्सह असलेले चार विंगज म्हणजेच ए ते डी विंगज तळमजला अधिक चार अपर फ्लोअर्स आणि समाविष्ट १० शॉप्स व ६९ रेसिडंशियल फर्ल्ट्स एकूण ७९ युनिट्स, रजमुना बिल्डिंगर म्हणून ज्ञात असलेल्या बिल्डिंगमधील आणि त्यावरील अन्य उभे असलेले स्वरूपाचे, नोंदणी जिल्हा व उप-नोंदणी जिल्हा, मुंबई उपनगर व येथे स्थित - जमना अपार्टमेंट, ६४, लिंकिंग रोड, मिथ चौकी, मालाड (पश्चिम), मुंबई - ४०००६४ (रमालमतेची अनुसूचीर) या संबंधित व करिता रला-लिंक को-ऑर्पेटिव्ह हाऊसिंग सोसायटी लिमिटेडर समवेत दिनांकित २०.०२.२०२५ विकास कारगनामा केला होता. रला-लिंक को-ऑर्पेटिव्ह हाऊसिंग सोसायटी लिमिटेडरने असे अधिकृतपणे सांगितले आहे की, त्यांच्याकडे मालमतेची अनुसूची आहे ती सर्व भार, आकार, धारणाधिकार, खटले आणि / किंवा जे काही अस्तंतील त्या कोणत्याही स्वरूपाचे त्रयस्थ पक्षकाराचे हक्क / दावे यापासून मुक्त आहेत.

याद्वारा आम जनतेस सूचना देण्यात आली आहे की, कोणत्याही व्यक्ती / व्यक्ती, संस्था, कंपनी फर्म, इन्स्ट्रुट्यून (कॉर्पोरेट व अन्यखेरीज) यांचा विक्रि, देवघेव, वहिवाट, हक्क, हित, भाग, गहाणपट, तारणाहाण, भाडेपट्टा, परवाना, कुळवहवाट, पोट-कुळवहवाट, आकार, भेट, न्यास, वारसा, ताबा, धारणाधिकार, नामाधिकाराचे हस्तांतरण किंवा निदेशपत्राचा कोणताही विस्वाप्त अधिकार किंवा कोणताही कारगनामा किंवा कोणताही रचना किंवा कोणताही विलेख अंतर्गत अग्रक्रयाधिकार किंवा अॅवॉई अन्यकेरीज दावे असणारे किंवा जे काही अस्तंतील ते, याद्वारा अनुसूचीत मालमत्ता किंवा त्यावरील कोणत्याही भागावर कोणताही दावा असल्यास त्यांना याद्वारा विनंती करण्यात येते की, त्यांनी आजच्या तारखेपासून १५ दिवसांच्या कालावधीत आत (दोन दिवस धरून) आमच्या कार्यालयात - ३२०१, ३२वा मजला, श्रीजी ॲटलन्टिस ए विंग सीएचएस लि., गौतम बुद्धा मार्ग, मालाड (१), मुंबई-४०००६४, त्याकरिता पुट्यर्थ मूळ कागदपत्रांसमवेत तसे लेखी कळवावे, त्यास असमर्थ ठरल्यास, असे गृहीत धरून जाईल की, रला-लिंक को-ऑर्पेटिव्ह हाऊसिंग सोसायटी लिमिटेडरकडे अनुसूचीत मालमत्तेकरिता विक्रीयेथे नामाधिकार आहे. दावे, जर १५ दिवसांच्या आत स्वीकारले नसल्यास ते सोडून दिल्याचे आणि / किंवा परित्याय केलाचे मानले जाईल।

अनुसूचीबद्ध मालमत्ता

पुढील जमीन मालमतेचे सर्व खंड व तुकडे - धारण केलेला सीटीएस नं. ३०७ / १७ सुमारे मोजमापाची १५५८ चौ.मी. (रोड सेट बॅकनंतर) व सीटीएस नं. ३८५ सुमारे मोजमापाची ५५७ चौ.मी. (१९९८.२० चौ.मी.) एकूण मोजमापाची २१११ चौ.मी. यामधील अविभक्त हक्क, येथे स्थित असलेली - व्हिलेज वलनाई, तालुका : बोरिवली, आा गोरोगावमधील, रोड सेट बॅकच्या लाभासह आणि त्यावरील उण्या असलेल्या बिल्डिंग्सह असलेले चार विंगज म्हणजेच ए ते डी विंगज तळमजला अधिक चार अपर फ्लोअर्स आणि समाविष्ट १० शॉप्स व ६९ रेसिडंशियल फर्ल्ट्स एकूण ७९ युनिट्स, रजमुना बिल्डिंगर म्हणून ज्ञात असलेल्या बिल्डिंगमधील आणि त्यावरील अन्य उभे असलेले स्वरूचर्स, नोंदणी जिल्हा व उप-नोंदणी जिल्हा, मुंबई उपनगर व येथे स्थित - जमना अपार्टमेंट, ६४, लिंकिंग रोड, मिथ चौकी, मालाड (पश्चिम), मुंबई - ४०००६४.

मेसर्स ए के असोसिएट्स

निंकां : १४ ऑगस्ट, २०२५

आरती साठेंची हायकोर्टाच्या न्यायमूर्तीपदी नियुक्त

मुंबई, भाजपच्या माजी प्रदेश प्रवक्ता अॅड. आरती साठे यांच्यासह ज्येष्ठ वकील सुशील मनोहर घोडेस्वार आणि अजित कडेठाणकर या तिघांची उच्च न्यायालयाच्या अतिरिक्त न्यायमूर्तीपदी नियुक्ती करण्यात आली आहे. केंद्रीय कायदा आणि न्याय राज्यमंत्री (स्वतंत्र प्रभार) अर्जुन राम मेघवाल यांनी ट्विट करून ही माहिती दिली.

सरन्यायाधीश भूषण गवई यांच्या अध्यक्षतेखालील न्यायवृंदाने २८ जुलै रोजी मंजूरीसाठी केंद्र सरकारकडे पाठविला होता. त्यास केंद्राकडून मान्यता मिळाली आहे. या निर्णयामुळे उच्च न्यायालयातील न्यायमूर्तींच्या संख्येत वाढ झाली आहे. आता एकूण न्यायमूर्तींची संख्या ९४ इतकी आहे. तत्पूर्वी, साठे या दोन वर्षांपूर्वी भाजपच्या प्रवक्ता व मुंबई भाजपच्या विधी विभागाच्या प्रमुख होत्या. साठे यांच्याकडून निष्पक्ष न्यायदानाची कशी अपेक्षा करणार, असा सवाल करीत काँग्रेस आणि राष्ट्रवादी काँग्रेसने आक्षेप घेतला होता.

उत्तर मध्य रेल्वे
निविदा सूचना क्र. ; जेएचएस-एन-जीएसयू-०६-२५ दिनांक : ०६.०८.२०२५
ई - निविदा सूचना
उप मुख्य संकेत आणि दूरसंचार अभियंता/जीएसयू/झोसी, डीआरएम कार्यालय, झांसी भारताच्या राष्ट्रपतीसाठी आणि त्यांच्या वतीने खालील कामासाठी ऑन लाईन (ई-निविदाकरण) द्वारे खुली निविदा मागवित आहेत.
कामाचे नाव : झांसी विभागातील विचगव स्टेशनवर रावार गुड रोडमध्ये दोन अतिरिक्त लोडिंग अनलॉडिंग लाईन्सची तरतूद आणि पूर्ण लंबीच्या शीटिंग नेकासाठी ए आणि डी साईडिंगचा विस्तार आणि बलस्ट स्ट्राइडिंगचे पूर्ण लंबीच्या इव्ह लाईनमध्ये रूपांतर करण्याच्या संदर्भात एल अल्टरेरेसम आणि इतर एस आणि डी काम.
अंदाजे मूल्य: रु. ११३२०९१९.३८ इसारा रक्कम: रु. २४६०००.००
निविदा कागदपत्राचे शुल्क : नाही निविदा उघडण्याचा दिनांक : २९.०८.२०२५ रोजी १५.०० वा.
स्वीकृती पत्र जारी केल्यापासून पूर्तता कालावधी: १२ महिने
● निविदा दिनांक २९.०८.२०२५ रोजी १५:०० वा. पर्यंत ऑन लाईन जमा करता येतील. ● पूर्ण वर्णन आणि निविदा सादरकरणासाठी भारतीय रेल्वे संकेतस्थळ www.ireps.gov.in (झोसी विभाग-गती शब्दात, उत्तर मध्य रेल्वे) ला भेट द्या. 1446/25 (AS)
North central railways @www.ncr.indianrailways.gov.in @ CPNCR

ठाणे महानगरपालिका, ठाणे
सार्वजनिक बांधकाम विभाग, निविदा सूचना
ठाणे महापालिका हद्दीतील कळवा प्रभाग समिती अंतर्गत प्रभाग कार्यालयातील कर विभाग व मा. उपायुक्त कार्यालयात विविध स्थापत्य कामे करणे अशा एकूण एक कामांकरिता ऑनलाईन निविदा मागविण्यात येत आहेत. सविस्तर निविदा सूचना व निविदा प्रपत्र संकेत स्थळ https://mahatenders.gov.in वर दि. १४/०८/२०२५ ते दि.२१/०८/२०२५ पर्यंत उपलब्ध असतील. सदर निविदा ई टेंडरिंग पध्दतीने दि.२४/०८/२०२५ रोजी १६.०० पर्यंत स्वीकारण्यात येतील. प्राप्त निविदा शराय झाल्यास दि.२२/०८/२०२५ रोजी १६.३० वाजता उपस्थित निविदाकार अथवा त्यांचे प्रतिनिधी समक्ष उघडण्यात येतील. कोणताही एक अथवा सर्व निविदा कोणतेही कारणे न दाखविता नकारणेचा अधिकार महापा/पिआरओ/पिडब्ल्यूडी-क.प्र.स/५१७/२०२५-२६ सही/- दि.१३.०८.२०२५
कार्यकारी अभियंता ठाणे महानगरपालिका, ठाणे
plsvisitourofficialweb-site www.thanecity.gov.in

उत्तर मध्य रेल्वे

ई-निविदाकरण निविदा सूचना

विभागीय रेल्वे व्यवस्थापक (कार्य) एन. सी. रेल्वे झांसी भारताच्या राष्ट्रपतीसाठी आणि त्यांच्या वतीने खालील कामासाठी ऑन लाईनद्वारे (ई-निविदाकरण) मोहरबंद "खुली निविदा" मागवित आहेत.

ई-निविदा क्र.

अंदाजे मूल्य

इसारा उकाम

जेएचएस-अभि.सी-२०२५-१३८

रु. २८३६९१३.९२

रु. ५६७००.००

कामाचे नाव : एव्हॉईस/सीपीसी उप विभागाच्या अंतर्गत मोबैलपूर आणि केपी आर स्थानक येथे आसलीनी ओखर डेड टेंसच्या मोटोर्या दुरुस्त्याचे काम.

स्वीकृती पत्र जारी केल्यापासून पूर्तता दिनांक/ कालावधी: ०५ महिने.

जेएचएस-अभि.सी-२०२५-१२२

रु. २२२२६८३९.१०

रु. २६५००.००

कामाचे नाव : एव्हॉईस/सीपीसी उप विभागाच्या अंतर्गत पारानी - कानपूर अनुभागामध्ये मोबाईल फ्लोव्ही वॉटरिंगचे काम.

स्वीकृती पत्र जारी केल्यापासून पूर्तता दिनांक/ कालावधी: ०९ महिने.

निविदा समालीचा दिनांक : ०५.०९.२०२५ रोजी १५.०० वा.

● निविदा ०५.०९.२०२५ रोजी १५.०० वा. पर्यंत ऑन लाईन सादर करता येईल. ● अधिक तपशिल आणि बोलीच्या सादरीकरणासाठी कृपया भारतीय रेल्वे संकेतस्थळ www.ireps.gov.in ला भेट द्या. **1445/25 (ADM)**

North central railways @www.ncr.indianrailways.gov.in

@ CPNCR

वृहत्मुंबई महानगरपालिका
कीटक नियंत्रण कार्यालय, तळ मजला, रुम क्र. ०४, २रा हसनाबाद लेन, खार (प) मुंबई ४०००५२.
दुर्ध्वनी क्रमांक (कार्यालय) - ०२२-२६४२२३११ विस्तार. ६११, ६२०, ६२१
क्रमांक : सहा. आयुक्त/एच-पश्चिम/सूचनापत्र
कीटक नियंत्रण अधिकारी एच-पश्चिम विभाग येथे बांधकामाच्या ठिकाणी अळीनाशक फवारणीकरिता ०५ महिन्यांच्या कालावधीसाठी ४३ स्वयंसेवक मलेरिया/डेंगो/चिकु/गुगुनिया/लेटोप्सरोसिस/प्लेग नियंत्रणकरिता उपलब्ध करण्यासाठी नोंदणीकृत सहकारी/बरोजगार सेवा सहकारी संस्था दि. महाराष्ट्र को-ऑप सोसा. १९६० कायद्याने स्थापन झालेली नोंदणीकृत संस्था (ज्या संस्थेचा उद्देश रोजगार मिळवणे आहे.) यांचेकडून अर्ज मागविण्याबाबत संकेत स्थळावर सूचनापत्र देण्यात येत आहे. औद्योगिक उत्पादक संस्था ग्राहय धरण्यात येणार नाहीत.
इच्छुक संस्थानी याबाबतचा तपशील अर्ज व छछाणुत्राच्या नमुन्यासाठी http://portal.mcgm.gov.in या संकेत स्थळावर अथवा किटक नियंत्रण एच-पश्चिम विभाग कार्यालय कार्यालयीन पत्ता : किटक नियंत्रण कार्यालय, एच/पश्चिम विभाग, तळ मजला, रुम नं. ०४, खार (पश्चिम) मुंबई-४०० ०५२ दुर्ध्वनी क्रमांक ०२२-२६००७३७, विस्तारीती क्र. ६११, ६२०, ६२१ येथे संयुक्त संधावा.
संस्थने कार्यालयीन कामकाजाच्या दिवशी किटक नियंत्रण अधिकारी एच-पश्चिम विभाग कार्यालयात अर्ज करण्याची अंतिम तारीख दिनांक. २५.०८.२५ रोजी, दुपारी ०१.०० वाजेपर्यंत.
सही/-
PRO/1269/ADV/2025-26 सहा. आयुक्त- एच-पश्चिम विभाग

जुथ जेथ जोगी पार्श्व सातत, तय तेथे इडासच फांता

उत्तर मध्य रेल्वे

ई-निविदा क्र. पीआरव्हायजे-सिंग-४११-२०२५-२६

दिनांक : १२.०८.२०२५

ई-निविदा सूचना

वरिष्ठ विभागीय संकेत आणि दूरसंचार अभियंता/समय/समय रेल्वे/प्रभागवार भारताच्या राष्ट्रपतींसाठी आणि त्यांच्या वतीने ०४.०९.२०२५ रोजी १५:०० वा. पर्यंत खालील कामासाठी विहित अर्जांमधे ई-निविदा मागवित आहेत.

अनु. क्र.	निविदा क्र.	कामाचे नाव
१.	पीआरव्हायजे-सिंग-४११-२०२५-२६	दोन वर्षे कालावधीसाठी प्रभागवार विभागामधील केएस्-जीझेडची अनुगण आणि संबंधित बांध लाईन उपनगरामधील संस्थांल ओएससी (मिनिलिझरसाठी) देखभाल कंत्राट.
कामाचे अंदाजे मूल्य (रु. मध्ये) : ११६१४५५४.१४/- (रुपये एक कोटी सोळा लाख चौघा हजार एकशे चौपन आणि चौघा पैसे मात्र)		
बोली सुस्था/ इसारा रक्कम (रु. मध्ये) : २०६०००.००		
पूर्तता कालावधी: २४ महिने		
२.	निविदा अर्जांची उपलब्धता	निविदा अर्ज निविदा उघडण्याच्या दिनांकाच्या २१ दिवस आधीपर्यंत www.ireps.gov.in वर उपलब्ध असतील.
३.	जमा कायची इसारा रक्कम	उपरोक्त मूळ केल्याप्रमाणे इसारा रक्कम निविदा फॉर्मसोबत क्लर इटरेन्ट बँकिंग किंवा ऑनलाईन पेमेंट गेटवेद्वारे ऑनलाईन जमा करणे आवश्यक आहे. निविदाधारकांनी हे क्लरवत ठेवावे की कोणत्याही परिस्थितीत, वर नमूद केल्या व्यतिरिक्त इतर कोणत्याही स्वरूपात व्यावसायिक राहणार नाही. व्यापक रक्कम नसलेल्या निविदा स्वित्त नकारल्या जातील.
४.	निविदा उघडण्याची वेळ, तारीख आणि ठिकाण	निविदा ई-टेंडरद्वारे विभागिय रेल्वे व्यवस्थापक, प्रभागवार यांच्या कार्यालयात युनिर्भाषित तारखेला किंवा त्यानंतर १५:३० वाजता उघडल्या जातील. जर निविदा उघडण्याची तारीख सुट्टीची असेल तर, निविदा पुढील कामकाजाच्या दिवशी उघडल्या जातील.
५.	प्रस्तावाची पूर्तता	उघडण्याच्या दिनांकापासून ६० दिवस
६.	रेल्वेचे निविदे देण्यात असलेले अधिकार	रेल्वे प्रशासन कोणतेही कारण न देता निविदा पुढे हलकण्याचे बदलण्याचे किंवा रद्द करण्याचे अधिकार राखून ठेवत आहेत.

1453/25 (ADM)

North central railways

www.ncr.indianrailways.gov.in

CPNCR

खाशाबा जाधव क्रीडा महाकुंभाचा कुर्ला येथे ‘श्रीगणेश’ देशी खेळाडूंच्या शासकीय नियुक्त्यांसाठी प्रयत्न : कोकाटे

मुंबई, पारंपरिक देशी खेळाडूंना शिव छत्रपती पुरस्कार, शासकीय लाभ आणि नियुक्त्यांबाबत शासन स्तरावर प्रयत्न करणार असल्याचे आश्वासन क्रीडा आणि युवक कल्याण मंत्री माणिकराव कोकाटे यांनी कुर्ला येथे ऑलिंपिकवीर खाशाबा जाधव पारंपरिक देशी क्रीडा महाकुंभाच्या उद्घाटन कार्यक्रमात दिले. कोकाटे यांच्या प्रमुख उपस्थितीत या क्रीडा महाकुंभाचे उद्घाटन आणि पुण्यश्लोक अहिल्यादेवी होळकर देशी खेळांच्या मैदानाचे लोकार्पण करण्यात आले. भारतीय परंपरा आणि सांस्कृतिक वारसा जपणाऱ्या देशी मैदानी खेळांच्या खेळाडूंना शासकीय लाभ मिळण्याबाबतची मागणी मंत्री मंगलप्रभात लोढा यांनी केली होती. मंगलप्रभात लोढा यांच्या संकल्पनेतून राजमाता पुण्यश्लोक अहिल्यादेवी होळकर यांच्या स्मृतिदानानिमित्त ऑलिंपिकवीर खाशाबा जाधव पारंपरिक देशी क्रीडा महाकुंभचे कुर्ला येथील जामसाहेब मुकादम व्यवसाय शिक्षण आणि प्रशिक्षण केंद्राच्या पुण्यश्लोक अहिल्यादेवी होळकर देशी खेळांच्या मैदानावर आयोजन करण्यात आले आहे.



कुस्तीपटू खाशाबा जाधव यांनी प्रतिकूल परिस्थितीत ऑलिंपिक पदक मिळवून देशाचे नाव उज्ज्वल केले. या महाराष्ट्राच्या सुपुत्राच्या नावाने दरवर्षी पारंपरिक खेळांच्या सर्वां शासकीय पातळीवर झाल्या पाहिजेत. खेळाडूंना शासकीय सवलती मिळाल्या पाहिजेत.

- मंगलप्रभात लोढा, कोशल्या विकासमंत्री

विविधता संपवण्याचा भाजपाचा डाव काँग्रेस प्रदेशाध्यक्ष हर्षवर्धन सपकाळ यांची टीका ; एनएसयूआयचे पदग्रहण

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. ‘वन नेशन वन लिडर’ संकल्पना आणून एकच नेता, एकच पेहावार, एकच भाषा आणि एकच खानपान करून देशातील विविधतेतील एकता संपवाची आणि हुकुमशाही आणपाची हा भाजपाचा डाव आहे, असा गंभीर आरोप काँग्रेस प्रदेशाध्यक्ष हर्षवर्धन सपकाळ यांनी भाषावाक केला. टिळक भवन येथे पत्रकार परिषदेत बोलताना त्यांनी स्वातंत्र्यदिनी मांसपिक्री बंदीवरही टीका केली. स्वातंत्र्य दिन व भारतीय जनता पक्षाचा काहीही संबंध नाही. भाजपाचे पूर्वज ब्रिटिशांसोबत होते, काहीजण ब्रिटिशांची पेशना करत होते. इंग्रजांना मदत